

(a) whether Government have gone through the terms and conditions of the Andhra Pradesh Scooter Ltd., deposit schemes for their scooters ;

(b) if so, the reaction of Government to the said terms and conditions; and

(c) if not, whether Government intend to go through the said terms and conditions now ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) to (c) According to information available, the terms and conditions for booking of scooters prescribed by M/s. APSL, and as recently amended by the Company, generally conform to the established norms in the industry.

Atrocities on Scheduled Castes

*316. **SHRI VIJAY KUMAR YADAV :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government contemplate to consider the casualties in atrocities on Scheduled Castes on the same lines as in the rail accident cases and compensate those Scheduled Castes accordingly ; and

(b) If not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) A standing scheme for relief/compensation of Scheduled Caste victims of crimes already exists in most of the States. While the States of Haryana, Himachal Pradesh, Gujarat, Kerala, Maharashtra, Uttar Pradesh and West Bengal have adopted the scale of relief/compensation recommended by the Commission for Scheduled Castes and Scheduled Tribes, the States of Andhra Pradesh, Bihar, Karnataka, Orissa, Rajasthan and Tamil Nadu have adopted their own scales of compensation.

Development of Armed Guards in affected areas in Punjab

*317. **SHRI J.S. PATIL :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether armed guards in plain clothes are being provided in public transports including railways in the State of Punjab and other affected areas to ensure safety of innocent people ; and

(b) if not, the other steps Government propose to take to ensure safety of travelling people ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) Armed guards are being provided in public transport, including railways for the safety of passengers in late night buses on selected specified routes. Highway patrolling and Nakabandi has also been introduced.

Immigration of Bangladeshis into Karimganj Area of Bihar

*318. **SHRI BRAJMOHAN MOHANTY :** will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have come across the information of large scale immigration of Bangladesh people in Karimganj areas of Bihar and it being a continuing process ;

(b) whether Government have information that there have been violent clashes with local Tribals and houses of local tribals were burnt and five santhals were killed ;

(c) if so, the details thereof ; and

(d) the steps Government propose to send back illegal immigrants and to protect the local people ?

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : (a) The Government of Bihar has reported that there has been entry of foreign nationals in the Kishanganj area of Bihar. Karimganj is in Assam.

(b) and (c) The Government of Bihar had reported that local tension between two groups had resulted in the death of four tribals in Lakshampur village (Purnia District) in, July, 1983 over allotment of land.